

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-511(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURASAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

State Bank of India
v/s.
Electroworld Digital Solutions Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the parties, list this matter on 07.08.2018.

501-

RAVIKUMAR DURASAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)